

Sl. No	Name of Crops/commodities	% average loss
33.	Inland Fish	5.23
34.	Marine Fish	10.52
35.	Meat	2.71
36.	Poultry Meat	6.74
37.	Milk	0.92
Plantation Crops and Spices		
38.	Arecanut	4.91
39.	Black Pepper	1.18
40.	Cashew	4.17
41.	Chilli	6.51
42.	Coconut	4.77
43.	Coriander	5.87
44.	Sugarcane	7.89
45.	Turmeric	4.44

Source: Harvest and Post Harvest Losses of Major Crops and Livestock Produce in India. All India Coordinated Research Project on Post Harvest Technology, (ICAR), Ludhiana (2015).

Promotion of fisheries

3396. DR.VINAY P. SAHASRABUDDHE: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has evolved any policy for promotion of fisheries and protection as well as well being of fishermen over the years;

(b) if so, the major ingredients of such policy and if not, whether Government would consider evolving such policy after studying all relevant aspects;

(c) the State-wise data pertaining to development of fisheries sector and the names of top three and bottom three States in the context of overall development of this sector; and

(d) the major hurdles in further promotion of fisheries in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI SUDARSHAN BHAGAT) (a) and (b) A 'Comprehensive Marine Fishing Policy' was promulgated by the Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare in 2004

with the following objectives: (1) to augment marine fish production of the country up to the sustainable level in a responsible manner so as to boost export of sea food from the country and also to increase per capita fish protein intake of the masses, (2) to ensure socio-economic security of the artisanal fishermen whose livelihood solely depends on fisheries and (3) to ensure sustainable development of marine fisheries with due concern for ecological integrity and bio-diversity. In 2015, the DADF has constituted a Committee to suggest a revised draft National Policy on Marine Fisheries and the Committee has submitted the draft policy to the DADF in July, 2016. For Inland fisheries, different State Governments like Odisha, Assam, Bihar, Andhra Pradesh, Kerala etc. have formulated their own State level policies.

(c) and (d) The development of fisheries sector may be measured in terms of fish production. The State-wise data pertaining to fish production for the year 2015-16 is given in the Statement (*See below*), which indicates that the top three States in fish production are Andhra Pradesh, West Bengal and Gujarat and the bottom three States are Sikkim, Uttarakhand and Arunachal Pradesh. However, it is relevant to mention that fish production in different States depends on various factors including availability of water bodies, environment conditions, fishing practices, fish species, productivity etc. The DADF supplements the development of fisheries by providing its funding support to the States/Union Territories for implementation of Central Plan Scheme 'Blue Revolution: Integrated Development and Management of Fisheries' for overall development of the fisheries sector in the country and also to address the major hurdles in promoting the fisheries sector.

Statement

State-wise data for fish production during 2015-16 (in Tonnes)

Sl. No.	States/UTs	Marine	Inland	Total
1.	Andhra Pradesh	517771	1815656	2333427
2.	Arunachal Pradesh	0	4410	4410
3.	Assam	0	291692	291692
4.	Bihar	0	494579	494579
5.	Chhattisgarh	0	317334	317334
6.	Goa	110850	4245	115095
7.	Gujarat	706493	119802	826295
8.	Haryana	0	111200	111200
9.	Himachal Pradesh	0	10894	10894

Sl. No.	States/UTs	Marine	Inland	Total
10.	Jammu and Kashmir	0	20294	20294
11.	Jharkhand	0	117987	117987
12.	Karnataka	410678	284969	695647
13.	Kerala	460255	220360	680615
14.	Madhya Pradesh	0	115387	115387
15.	Maharashtra	471043	149912	620955
16.	Manipur	0	31266	31266
17.	Meghalaya	0	6140	6140
18.	Mizoram	0	6536	6536
19.	Nagaland	0	7835	7835
20.	Odisha	129842	339867	469709
21.	Punjab	0	125340	125340
22.	Rajasthan	0	44353	44353
23.	Sikkim	0	443	443
24.	Tamil Nadu	457455	240157	697612
25.	Telangana	0	264234	264234
26.	Tripura	0	63560	63560
27.	Uttarakhand	0	3581	3581
28.	Uttar Pradesh	0	537936	537936
29.	West Bengal	176214	1455964	1632178
30.	Andaman and Nicobar Islands	38144	148	38292
31.	Chandigarh	0	132	132
32.	Dadra and Nagar Haveli	0	0	0
33.	Daman and Diu	27264	487	27751
34.	Delhi	0	780	780
35.	Lakshadweep	11949	0	11949
36.	Puducherry	64972	5075	70047
TOTAL		3582931	7212555	10795485